(b) what steps Government have taken to extend the said railway line to Modasa?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b) Due to severe constraint of resources there are no proposals presently under consideration of Government to convert the existing narrow gauge railway line between Godhra-Lunawada into broad gauge or further extension of a B.G. railway line from Lunawada to Modasa.

# Bar on persons who supported the emergency or the 42nd amendment to the Constitution for appointment as High Court or Supreme Court Judges

1768. SHRI VITHAL GADGIL: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether Government have decided not to appoint persons who had supported the emergency or the 42nd Amendment to the Constitution as Judges of the High Court or Supreme Court;
- (b) whether it is also a fact that a person recommended by the Chief Justice of Bombay for appointment as a Judge of the Bombay High Court was rejected on these grounds?
- THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) There is no such decision of the Government not to appoint as Judges of the High Court or Supreme Court persons who had supported the emergency or 42nd Amendment to the Constitution.
- (b) In considering the case of one person recommended for appointment as a judge of the Bombay High Court the views and juristic quality revealed in articles published by him on the emergency and the 42nd amendment were taken into account and the deci-

sion not to appoint him was made in consonance with the advice of the Chief Justice of India.

## पूर्वोत्तर रेलवे में राजपत्रित ग्रिधिकारियों की सेवा की ग्रविध

1769. श्री कलराज मिश्र : क्या रेल मंत्री यह बताने की क्रुपा करेंगे कि :

- (क) पूर्वोत्तर रेलवे में कुल कितने ग्रिधकारी है, उनकी कुल सेवा की ग्रविध कितनी है ग्रौर उनकी कुल सेवा की ग्रविध में से उन्होंने पूर्वोत्तर रेलवे मे कितनी ग्रविध तक कार्य किया है ;
- (ख) उस क्षेत्र के उसी डिवीजन में 5 वर्षों से ग्रधिक समय से कितने ग्रधिकारियों ने सेवा की है ग्रथवा करते ग्रा रहे है; ग्रौर
- (ग) पूर्वोत्तर रेलवे के प्रथम द्वितीय, तृतीय और चतुर्थ श्रेणी के कर्मचारियों में से प्रत्येक श्रेणी के कल्याण के लिए कर्मचारियों के कल्याण के लिए दी गई विशेष अनुदान की राशि में से कितनी कितनी धनराशि का उपयोग किया गया।

#### †[Period of service of Officers in the North Eastern Railway

1769. SHRI KALRAJ MISHRA: Will the Minister of RAILWAYS be pleased to state:

- (a) the number of officers in the North Eastern Railway, the period of their total service and the period out of the total service for which they have served in North Eastern Railway;
- (b) the number of officers who have served or have been serving for over five years in the same Division in that Zone; and
- (c) the details of the amount utilized out of the special grant given for staff welfare to the North Eastern Railway on the welfare of the employees belonging to Class I, Class II, Class III and Class IV, separately?]

englinegraphic tytus = -

<sup>†[]</sup>English translation.

83

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) से (ग) सूबना इकट्ठी की जा रही है ग्रीर सभा पटल पर रख दी जायेगी।

†[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c) Information is being collected and will be laid on the Table of the Sabha.]

#### Identification of leader product

1770. PROF. RAMLAL PARIKH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) what is the meaning and implication of "leader product would be sought to be identified from the price notified for each formulation", as mentioned in the new Drug Policy Statement; and
- (b) in what manner the option of the concerned leader product would be exercised in consultation with the manufacturer?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b) The question apparently refers to paragraph 52 of the Statement laid con the Table of Rajya Sabha on 24th April, 1978, which reads as follows:

"In so far as Category III formulations is concerned, separate pricing for each producer will be done, as was being done hitherto. However, wherever possible on the basis of standard composition, "leader products" would be sought to be identified here also and prices notified for such formulations, may, at the option of the concerned manufacturers, be adopted by them, under advice to Government. The mark-up for this category shall be a maximum of 100 per cent, the manufacturer being free to choose his own mark-up up to the limit of this ceiling."

As stated above, in Category III formulations leader products would be identified wherever possible, which could be adopted, at their option, by formulators of such products and would be a facility for them in the matter of getting price approval from Government.

It is for the individual formulator to decide whether to adopt the leader price so fixed, or not; or to get a separate price individually approved by Government. The question of consultation does not arise.

### Purchase of Hessian bags and HDP bags by the Fertiliser Unit at Panipat

1771. SHRI SUJAN SINGH: Will the Minister of PETROLEUM, CHE-MICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that the Fertiliser Unit at Panipat has recently purchased Hessian bags and HDP bags, if so, what are the details in this regard including the rates at which the purchases were made;
- (b) whether quotations were invited from the dealers; if so, what are the details of the quotations submitted by each dealer; and
- (c) what is the period of contract of the present suppliers?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (c) M/s. National Fertilizers Limited who are implementing the Panipat, Bhatinda and Nangal Expansion prcjects invited tenders in May, 1978 on an All India basis for the supply of around 60 lakhs (+25%) bags for packing urea for their requirement for the above plants for the period August, 1978 to March, 1979, Individual units did not invite NFL have awarded a contract for the supply of 40 lakh bags for the three units on M/s. Harvana Jute and Laminating Works, Calcutta at a price of Rs. 367.293 per 100 bags F.O.R. Cal-

<sup>†[ ]</sup> English translation.